

Thursday, 26th March, 1942

COUNCIL OF STATE DEBATES

(OFFICIAL REPORT)

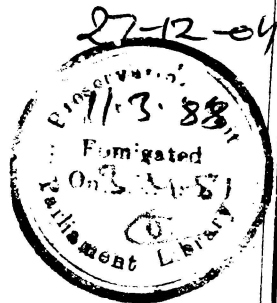
VOLUME I, 1942

(18th February to 2nd April, 1942)

ELEVENTH SESSION

OF THE

FOURTH COUNCIL OF STATE, 1942



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COUNCIL OF STATE.

Thursday, 26th March, 1942.

The Council met in the Council Chamber of the Council House at Eleven of the Clock, the Honourable the President in the Chair.

MEMBER SWORN :

His Excellency General Sir Archibald Wavell (Commander-in-Chief).

BILLS PASSED BY THE LEGISLATIVE ASSEMBLY LAID ON THE TABLE.

SECRETARY OF THE COUNCIL : Sir, in pursuance of rule 25 of the Indian Legislative Rules I lay on the table copies of the following Bills which were passed by the Legislative Assembly at its meeting held on the 25th March, 1942, namely :—

A Bill to provide for the grant of weekly holidays to persons employed in shops, restaurants and theatres.

A Bill to facilitate the collection of statistics of certain kinds relating to industries.

THE HONOURABLE THE PRESIDENT : Honourable Members, we will now proceed with the work of the secret session. The Secretary will please see that the Public Galleries as well as the Press Galleries are cleared except for the members of the Legislative Assembly and I have also directed the suspension of the Standing Order 72 which provides for the preparation and publication of the proceedings of this Council. As many Honourable Members have expressed their desire to participate in the debate this morning, I have to mention that I have definitely fixed 15 minutes for each member who desires to address the House and I trust the Honourable Members will rigidly observe my suggestion.

The sitting was in secret session and the Council discussed the following Motion moved by His Excellency the Commander-in-Chief :—

“ That the war situation be taken into consideration.”

The Council then adjourned till Eleven of the Clock on Tuesday, the 31st March, 1942.
